

National Highway loop road especially in view of its vital importance to industrialists and exporters to move goods to and fro from the point; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) Yes, Sir.

(b) and (c). No, Sir. As per Section 5 of the National Highway Act, 1956, Central Government is responsible for the development and maintenance of National Highways. Changes in alignment do take place occasionally. The abandoned portion of the National Highway ceases to be a part of the National Highway system and the responsibility for its maintenance no longer vests in the Government of India.

Increase in Allocations for Construction of New Railway Lines

666. PROF. NARAIN CHAND PARASHAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether any increase in the allocations for the construction of new railway lines has been made over the allocations in the Railway Budget for 1987-88; and

(b) if so, the details of the increase in case of each such railway line along with the target date for their completion in each case?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAV-RAO SCINDIA): (a) Yes, Sir.

(b) Details are as under:-

Sl. No.	Name of Work	Increase in allocation 1987-88 (Rs. in crores)
1	2	3
1.	Satna-Rewa	1
2.	Jammu Tawi-Udhampur	2
3.	Nangal Dam-Talwara	1
4.	Lalabazar-Bhairabi	1
5.	Jogighopa-Guwahati with a rail cum road bridge across Brahmaputra at Jogighopa	5 (from NEC funds)
6.	Ernakulam-Alleppey	4
7.	Alleppey-Kayankulam	2
8.	Karur-Dindigul-Maniyachi-Tuticorin/Tirunelveli	1.5
9.	Bibinagar-Nadikude	1
10.	Talcher-Sambalpur	2

1	2	3
11.	Koraput-Rayagada	9.5
12.	Kota-Neemuch	5
Total		35

For Bibinagar-Nadikude the target for commissioning is March 1988. No firm target dates for completion of other projects can be fixed as it will depend on availability of resources in the coming years.

Slag-Based Cement Plant Set up by SAIL

667. SHRI SYED MASUDAL HOSSAIN: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether any slag-based cement plants have been set up by the Steel Authority of India Limited;

(b) if so, the details thereof;

(c) whether there is any plan to set up more such plants in the country; and

(d) if so, the details thereof?

THE MINISTER OF STEEL AND MINES (SHRI M.L. FOTEDAR): (a) No, Sir.

(b) Does not arise.

(c) and (d). The Government has sanctioned the setting up of a number of new cement plants and expansion of existing cement plants which would be using slag.

A proposal has also been received from TISCO for setting up a cement plant which would use slag available from the Jamshedpur Steel Plant.

Supreme Court Judgement RE. use of Oestrogen and Progesterone

668. SHRI HAFIZ MOHD. SIDDIQ: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to refer to the reply

given to Unstarred Question No. 4889 on 4 December, 1986 regarding ban on use of oestrogen and progesterone pregnancy drugs and state:

(a) whether the full judgement of the Supreme Court has since been received; and

(b) if so, the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) Yes, Sir.

(b) The Supreme Court of India have directed the Drugs Controller (India) to decide whether the combination of Oestrogen and Progesterone may be permitted for marketing in the country, by conducting Public Enquiries at places other than New Dehli if desired.

Accordingly the Drugs Controller (India) held Public Hearings at Madras, New Delhi, Calcutta and Bombay on 5th February, 10th April, 10th July and 14th July, 1987 respectively. In these hearings, the concerned firms, Voluntary Organisations, Doctor etc. have submitted voluminous documentary evidences for and against the ban on the combinations of high doses of Oestrogen and Progesterone other than Oral Contraceptives).

Decision in the matter will be taken after examining the documents received at the hearings.

Sports Stadium at Ongole (Andhra Pradesh)

669. SHRI C. SAMBU: Will the Minister